

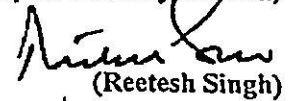
(TO BE PUBLISHED IN DELHI GAZETTE PART-IV EXTRA-ORDINARY)  
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI  
DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS  
8<sup>th</sup> LEVEL, C-WING, DELHI SECRETARIAT, I.P. ESTATE, NEW DELHI-110002  
No.F.6/1/2015/Judl./Suptlaw/1614-1620 Dated: 29/04/2026

NOTIFICATION

No.F.6/1/2015/Judl./Suptlaw/1614-1620: Under the provisions of Section 20 of the Punjab Courts Act, 1918, as in force in the National Capital Territory of Delhi, the Lt. Governor of National Capital Territory of Delhi, on the recommendation of the High Court of Delhi, appoints the following officers of Delhi Higher Judicial Service as Principal District Judges, as under: -

- 1) Appointment of Mr. Smijay Garg-II, already Principal District & Sessions Judge under next below rule, as Principal District Judge on regular basis with effect from 01.05.2026;
- 2) Appointment of Mr. Pankaj Gupta, already Principal District & Sessions Judge under next below rule, as Principal District Judge on regular basis with effect from 01.05.2026;
- 3) Appointment of Mr. Sanjeev Kumar Aggarwal as Principal District Judge under next below rule with effect from the date he takes over; and,
- 4) Appointment of Dr. Vijay Kumar Dahiya as Principal District Judge under next below rule with effect from the date he takes over.

By order and in the Name of the  
Lt. Governor of National  
Capital Territory of Delhi,

  
(Reetesh Singh)


Principal Secretary (Law, Justice & L.A.)

Dated: 29/04/2026

No.F.6/1/2015/Judl./Suptlaw/1614-1620

Copy forwarded for information and necessary action to:-

1. The Secretary to Govt. of India, Ministry of Home Affairs, New Delhi.
2. The Secretary of the Govt. of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi.
3. The Registrar General, High Court of Delhi, New Delhi w.r.t his D.O. letter no. 2103/DHC/Guz-TA/VI/E2(a)/2026 dated 10.04.2026
4. The Principal District and Session Judge(HQ), Delhi, Tis Hazari Court Complex, Delhi
5. The Special Secretary (GAD/Coord.), Govt. of NCT of Delhi (in duplicate along with Hindi version of the same) for publication in Delhi Gazette (Extra Ordinary Part-IV).
6. The Controller of Accounts, Govt. of NCT of Delhi.
7. The PAO-VI, Tis Hazari, Delhi,
8. Officers concerned through I.d. Registrar General, High Court of Delhi, New Delhi.
9. Grand File

  
(Reetesh Singh)

Principal Secretary (Law, Justice & L.A.)

—(20)

**HIGH COURT OF DELHI: NEW DELHI**  
Sher Shah Road, New Delhi

**MOST IMMEDIATE**

No. \_\_\_\_\_/D-2/Gaz./DHC/2026

Dated: \_\_\_\_\_

To,  
The Principal District & Sessions Judge (HQs),  
Tis Hazari Courts Complex,  
Delhi-110054.

**Sub: Regarding Appointment of 04 DHJS officers as Principal District Judges on regular/ under next below rule basis.**

Madam,

I am directed to forward herewith a copy of Notification No.F.6/1/2015/Judl./Suptlaw/1614-1620 dated 29.04.2026 issued by the Department of Law, Justice and Legislative Affairs, Govt. of NCT of Delhi in respect of appointment of Mr. Sanjay Garg-II, Mr. Pankaj Gupta, Mr. Sanjeev Kumar Aggarwal and Dr. Vijay Kumar Dahiya, officers of DHJS as Principal District Judges, with the request to deliver a copy of the same to the officers concerned.

Yours Sincerely

Sd/-  
(Arun Bhardwaj)  
Registrar General


OIC (Judicial)  
PS & SJ (West)  
Encl: As above  
2504 - 2506

02/05/26.  
Endos. No. \_\_\_\_\_/D-2/Gaz.IA/DHC/2026

Dated 30/04/26

Copy forwarded for information and necessary action to:-

1. All the Principal District and Sessions Judges, Delhi.
2. The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
3. The Principal Judge, Family Courts (HQs), South-West, Dwarka Courts Complex, New Delhi.

  
(Raj Kumar Rawat)  
Joint Registrar (Gazette-IA)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)

TIS HAZARI COURTS : DELHI

No. 22708-22752 /F.5(1)/Gaz./PD&SJ West/2026 Dated, Delhi the 05 MAY 2026

Copy forwarded to :-

1. The Judicial Officers concerned of West District, Tis Hazari Courts, Delhi.
2. The Officer Incharge, Administration Branch, West District, Tis Hazari Courts, Delhi.
3. The Branch Incharge/DDO, all Branches of West District, Tis Hazari Courts, Delhi.
4. The Branch Incharge, Facilitation Centre, Tis Hazari Courts, Delhi.
5. The PS to Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi
6. The Reader to Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi
7. The O/o CJM, West District, Tis Hazari Courts, Delhi.
8. For uploading on LAYERS
9. Dealing official LAYERS seat, Tis Hazari Courts, Delhi (Room No.207).
10. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.



(Harish Kumar)

Officer Incharge (Judicial Branch)

DJ (Commercial)-04, West Distt.

For Principal District & Sessions Judge (West)